

F.No.A-12034/SSC/04/2016-Ad.III B  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise and Customs  
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Ground Floor, HudcoVishala Building,  
Bhikaji Cama Place, R.K. Puram,  
New Delhi, the 5<sup>th</sup> March, 2018.

To

**All successful candidates of CGLE, 2016  
recommended for the post of  
Inspector (GST) (through e-Mail & CBEC website).**

**Subject:- Declaration of final result of Combined Graduate Level, Examination, 2016 – Calling Options/Preferences from selected candidates for allocation of Zones – [Inspector (Central Excise) now Inspector (GST)] - regarding.**

Sir/Madam,

As you are aware, the Staff Selection Commission (SSC) has declared the final results of the Combined Graduate Level, Examination, 2016. Based on these results, you have been nominated by SSC to the Central Board of Excise & Customs (CBEC) for appointment as Inspector (Central Excise) [now Inspector (GST)].


2. Candidates are requested to refer to SSC Notification dated 13/02/2016 relating to CGLE 2016, vide which Sr. No. 11(A) has prescribed physical standards for Male and Female Candidates for the post.

2(a). Nature of physical disabilities for the post of Inspector (Central Excise) [now Inspector (GST)] are prescribed at Para 2(K\*) of the SSC notification.

*\* indicates Post Code for Inspector (Central Excise) [now Inspector (GST)].*

3. As per the prevailing system, each candidate is to be allocated to one of the Cadre Controlling Authorities under CBEC. The Cadre Controlling Authority (CCA) of the concerned Zone, to which a candidate is allocated, thereafter, issues the offer of appointment. As per the prevailing guidelines, such allocation is made on merit-cum-preference basis, to the extent vacancies are available. There are 30 Cadre Controlling Authorities under CBEC, the list of which along-with the Codes is enclosed at Annexure – I. The category-wise and Cadre Controlling Authority-wise vacancies reported to Staff Selection Commission for CGLE, 2016 is enclosed at Annexure- II. As the vacancies relate to 10 Cadre Controlling Authorities, **the preferences are to be restricted to the 10 CCAs in respect of Inspector (Central Excise) [now Inspector (GST)] in Annexure-II.**

4. You are requested to indicate your options/ preferences for all zones in the Proforma (Annexure-III) indicating Name and Code of Cadre Controlling Authorities in Column No. (2) and (3). You are also advised not to leave any option blank. The duly completed Proforma must be submitted through e-mail only in e-Mail ID

  
Ministry of Finance, Government of India  
Department of Revenue, Central Board of Excise and Customs  
New Delhi

[bk.manthan@nic.in](mailto:bk.manthan@nic.in) on or before **20<sup>th</sup> March, 2018**, failing which it would be presumed that you have no options/ preferences. All the candidates are informed that options shall be exercised only once. Therefore, candidates are also advised not to submit duplicate/multiple mails exercising their options which shall not be entertained. The Candidates are also advised to use the e-mail as given in their application forms in which correspondence shall be made.

5. The Proforma for exercising options may be **downloaded from the website** i.e. [www.cbec.gov.in](http://www.cbec.gov.in) and sent to the undersigned in the prescribed Proforma **by email only** within due date. A self-attested copy of Admit Card issued by SSC along-with a self-attested copy of ID proof (Aadhar Card/ PAN Card/ Voter ID) should also be scanned/attached with the proforma. Options/preferences by hand or by post/speed post etc. will not be accepted.

After successful compilation of all the options/preferences thus received within due date, CBEC would upload the data on CBEC's website so as to enable the candidates to view the exercised options/preferences. In case of any discrepancy, it may be brought to the notice of CBEC for rectification.

6. ***"The appointment of the candidates shall be subject to the final outcome of the Writ Petition to be filed by the Commission before the Hon'ble High Court of Delhi against the Order dated 23/10/2017 passed by the Ld. CAT, Principal Bench, New Delhi in OA No. 2964/2017 filed by Shri Rohit Kumar and Ors/ any other litigation (OAs/WPs/SLPs), as the case may be."***

**Encl : As above.**

Yours faithfully,  
(S. D. BHASOR)  
Deputy Secretary  
Ministry of Finance (Deptt. of Revenue)  
Government of India  
New Delhi  
**(S.D Bhasor)**  
Deputy Secretary to the Govt. of India  
Tele : 011-26162693

e-Mail ID on which options/preferences are to be uploaded: [bk.manthan@nic.in](mailto:bk.manthan@nic.in)

**Annexure I****LIST OF CADRE CONTROLLING AUTHORITIES UNDER CBEC**

S.No.	Name of Cadre Controlling Authority	Code of Cadre Controlling Authority
<b>A.</b>	<b>Central Excise/GST</b>	
1.	Bangalore	A
2.	Bhopal	B
3.	Bhubaneshwar	C
4.	Chandigarh	D
5.	Chennai	E
6.	Thiruvananthapuram	F
7.	Delhi	G
8.	Hyderabad	H
9.	Jaipur	I
10.	Kolkata	J
11.	Lucknow	K
12.	Mumbai	L
13.	Pune	M
14.	Goa	N
15.	Ranchi	O
16.	Shillong	P
17.	Vadodara	Q
<b>B.</b>	<b>Customs</b>	
18.	Chennai Customs Zone	R
19.	Thiruvananthapuram Customs Zone	S
20.	Kolkata Customs Zone	T
21.	Mumbai-I Customs Zone	U
22.	Vishakhapatnam Customs Zone	V
23.	Goa Customs Zone	%
<b>C.</b>	<b>Directorates</b>	
24.	Directorate of Revenue Intelligence	W
25.	Directorate of Logistics	X
26.	Directorate General of Inspection Customs & Central Excise	Y
27.	Directorate General (Systems & Data Management)	Z
28.	Directorate of Publicity & Public Relations	&
29.	Central Bureau of Narcotics Commissioner/ Central Controller of Factories	\$
30.	Central Revenues Control Laboratory	#

(स.डी. भासोर)  
(S. D. BHASOR)  
उप सचिव  
Deputy Secretary  
वित्त मंत्रालय (राजस्व विभाग)  
Ministry of Finance (Dept. of Revenue)  
भारत सरकार / Govt. of India  
नई दिल्ली / New Delhi

5/3/18

**ANNEXURE-II**  
**Combined Graduate Level Examination, 2016**  
**INSPECTOR (GST)**

Sl. No.	Cadre Controlling Zone	Participating Zones & Commissionerates	Grade	Total Number of Direct Recruits for the year 2016	Vertical Reservation					Horizontal Reservation		
					Gen	SC	ST	OBC	Total	OH	HH	VH
<b>CENTRAL EXCISE (INSPECTOR)</b>												
1	Bangalore	Combined Commissionerates of Karnataka	inspector (GST)	36	17	8	3	8	36	0	1	N.A
2	Bhopal	Bhopal, Indore, Raipur & Nagpur Commissionerate (Existing Commissionerate) Jabalpur, Gwalior, Bilaspur, Nagpur-II, Audit-I, Bhopal, Audit-II, Raipur & Audit-I, Nagpur	inspector (GST)	29	13	3	0	13	29	0	1	N.A
3	Bhubaneswar	Bhubaneswar CX Zone	inspector (GST)	75	42	12	4	17	75	0	1	N.A
4	Chandigarh	Chandigarh CX Zone, Cx Chandigarh-I/ II, Ludhiana, Jalandhar, J&K, Amritsar/Ludhiana Customs (P) & Chandigarh Audit Commr.	inspector (GST)	0	0	0	0	0	0	0	0	N.A
5	Chennai	Tamilnadu & Pondicherry	inspector (GST)	508	367	71	7	63	508	7	8	N.A
6	Tiruvananthapuram	Cochin CX Zone	inspector (GST)	61	39	6	0	16	61	1	1	N.A
7	Delhi	Delhi CX & Delhi Customs Zones & Delhi Customs (P) Commr.	inspector (GST)	4	1	1	1	1	4	0	0	N.A
8	Hyderabad	AP Zone (Hyderabad CX & Vishakhapatnam CX Zones)	inspector (GST)	0	0	0	0	0	0	0	0	N.A
9	Jaipur	Jaipur/II CX and Customs Zone	inspector (GST)	0	0	0	0	0	0	0	0	N.A
10	Kolkata	Kolkata-I/II/III/IV/V/VI/II/Haldia/ Bolpur/ Siliguri/ Service Tax and CCP W.B., Durgapur and Siliguri	inspector (GST)	62	40	3	6	13	62	1	1	N.A
11	Lucknow	Lucknow & Meerut C. Ex Zone and Customs (P) Lucknow	inspector (GST)	0	0	0	0	0	0	0	0	N.A
12	Mumbai	Mumbai-I, Mumbai-II, Pune CX Zones & Aurangabad, Nasik CX Cnr	inspector (GST)	24	13	3	2	6	24	0	1	N.A
13	Goa	Goa Cx	inspector (GST)	15	10	1	1	3	15	0	0	N.A
14	Ranchi	C. Ex. Ranchi/III, Dhanbad, Patna, Jamshedpur Zone, & Patna Customs (P) Zone	inspector (GST)	0	0	0	0	0	0	0	0	N.A
15	Shillong	Shillong, Dibrugarh, Guwahati C. Ex. Zone & Customs Shillong Zone	inspector (GST)	41	21	6	3	11	41	0	1	N.A
16	Vadodara	Vadodara & Ahmedabad CX Zones & Gujarat Customs Zone	inspector (GST)	0	0	0	0	0	0	0	0	N.A
<b>TOTAL VACANCIES OF GST (INSPECTOR)</b>				<b>855</b>	<b>563</b>	<b>114</b>	<b>27</b>	<b>151</b>	<b>855</b>	<b>9</b>	<b>15</b>	<b>N.A</b>

(31.08.2016)  
 (S.O. BHASOR)  
 Deputy Secretary  
 Ministry of Finance (Dept. of Rev.)  
 Govt. of India  
 New Delhi / New Delhi



**Notes/Instructions for guidance of candidates :**

1. The allocation shall be on merit-cum-preference basis. The submission of options/preferences by a candidate does not confer any right to claim allocation of zones within the preferences indicated. **Options once exercised would be treated as final. The preferences given by the candidate is final and the same cannot be changed in any circumstances.** Similarly, if a candidate does not indicate any preference, the Government will be free to allocate him/her to any zone as per the administrative exigencies.
2. The candidate must send the duly filled-in Form to the following e- Mail ID, by **e-Mail only, by 20<sup>th</sup> March, 2018 :**

**Shri B.K Manthan, Under Secretary, Ad. III B  
Central Board of Excise & Customs (CBEC)  
Department of Revenue, Ministry of Finance  
Ground Floor, HUDCO Vishala Building  
Bhikaji Cama Place, New Delhi – 110066.  
Tele Fax : 011-26162780  
Email : [bk.manthan@nic.in](mailto:bk.manthan@nic.in)**

(S. D. BHASOR)  
Deputy Secretary  
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